

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 543 of 2018

With

I.A. Nos. 9129 of 2018 & 9285 of 2018

1. Union of India, through the General Manager, East Central Railway, Hajipur, Post Office and Police Station Hajipur, District Vaishali (Bihar) 844 101
2. Union of India, through the General Manager, South Eastern Railway, Garden Reach, Kolkata, Post Office and Police Station Garden Reach, District Kolkata (West Bengal) 700 043.

... .. Appellants

Versus

M/s Steel Authority of India Limited, at Bokaro Steel Plant, Post Office & Police Station- Sector 1D, Ram Mandir, District Bokaro (Jharkhand).

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Vijay Kumar Sinha, Advocate
For the Respondents: M/s. Rajiv Ranjan, Sr. Advocate

Oral Order
05/Dated: 25.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

After some argument learned counsel for the appellants seeks leave to withdraw this appeal in view of the decision rendered in **P.S. Sathappan (dead) by Lrs. Vs Andhra Bank Ltd. & Ors.** reported in **(2004) 11 SCC 672** and **Geeta Devi & Ors Vs. Puran Ram Raigar & Anr.** reported in **(2010) 9 SCC 84** with liberty to avail the legal remedy which would be available to the appellants under law to which Mr. Rajesh Kumar, learned counsel appearing on behalf of respondent- Steel Authority of India Ltd. has no objection.

In view of the nature of order which is being passed, the defects, pointed out by the office, are ignored and there is no requirement of hearing the matter on the issue of limitation as

according to learned counsel for the appellants himself the appeal is not maintainable in view of the aforesaid decision of the Hon'ble Supreme Court.

In the result, this appeal as well as both the interlocutory applications, i.e., I.A. No. 9129 of 2018 and I.A. No. 9285 of 2018 are dismissed as withdrawn with the aforesaid liberty granted to the appellants.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)